

(d) what is the overall position regarding our balance of trade with the U.S.S.R. in the years 1948-49, 1949-50, 1950-51 and 1951-52?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) No, Sir.

(b) The total value of Rs. 1.38 crores referred to did not include value of wheat imported on Government account and was awaiting adjustment.

(c) All the commodities exported by India on barter basis except those awaiting adjustment were included in the Statement.

(d) A statement giving the required information is placed on the Table of the House. [See Appendix VII, annexure No. 43.]

#### RUSSIAN EMBASSY

\*1545. **Prof. Agarwal:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Russian Embassy in Delhi has no Indian employee on its staff; and

(b) how many Russian nationals are at present working in the Indian Embassy at Moscow?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) No, Sir. According to the information available, twelve members of the staff of the Russian Embassy have been locally recruited. They are messengers, peons, etc.

(b) Ten including Chancery maids, Chauffers and a translator.

**Prof. Agarwal:** If the answer to part (a) is in the negative, I take it that there are some Indian nationals working in the Russian Embassy. May I know how many are there?

**Shri Satish Chandra:** In Russia?

**Prof. Agarwal:** Here, in India.

**Mr. Deputy-Speaker:** He has already read out the number.

**Shri Satish Chandra:** I have said there are 12.

**Prof. Agarwal:** May I know the class of service to which these people belong?

**The Prime Minister (Shri Jawaharlal Nehru):** Messengers, peons, frashes etc.

#### FOREIGN COMPANIES

\*1546. **Shri K. C. Sodhia:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) the names of the foreign companies who have opened their factories in India during the last five years in partnership with Indian firms or otherwise;

(b) the names of industries which they have started;

(c) the total value of their output;

(d) the capital invested by Government in partnership with such companies;

(e) whether they enjoy the same privileges as the Indian companies?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) to (d). Information is not available. A list of the principal industries in which investment of foreign capital was sanctioned during the years 1948 to 1951 was placed on the Table of the House on the 12th June 1952 in reply to starred question No. 756.

(e) Foreign firms operating in India are not subject to any special conditions and restrictions except those imposed by the Government at the time of their entry, regarding capital investment, association of Indians in the Management and training of Indian personnel in technical processes.

**Shri K. C. Sodhia:** What is the total amount of dividends that has been sent out of the country by these companies during 1951-52?

**Shri T. T. Krishnamachari:** I think that information is given in the latest statement found in the papers yesterday, about dividends and interest paid by foreign companies.

**Dr. P. S. Deshmukh:** Have we got figures of the Indians employed by these foreign firms?

**Shri T. T. Krishnamachari:** I do not mind admitting that there was another question that was tabled for answer today, which was not asked. That deals with this particular question. Information is being collected.

**Dr. P. S. Deshmukh:** May I know whether that information could be given now?

**Mr. Deputy-Speaker:** It is being collected.

**Shri B. S. Murthy:** May I know whether foreign investments on Indian industries are on the increase or on the decrease?

**Shri T. T. Krishnamachari:** If you take the figures for 1951-52, it shows an increase.

**Shri B. S. Murthy:** May I know whether this foreign investment in Indian industry is detrimental to Indian investment in our own industries?

**Mr. Deputy-Speaker:** It is only a matter of opinion.

**Shri A. C. Guha:** May I know if the Government impose any conditions on these firms as regards making certain appointments of Indian personnel?

**Shri T. T. Krishnamachari:** Yes, Sir. The question is more or less governed by the statement made by the Prime Minister in 1949 in regard to foreign capital. The answer to part (e) of the question definitely says that certain conditions are imposed at the time of entry when capital issues are sanctioned and the firm is otherwise permitted to start operations.

**Shri H. N. Mukerjee:** Is there any machinery by which the Government can determine whether the conditions imposed on these foreign companies are actually observed, and particularly whether there is any discrimination against Indian trainees and employees?

**Shri T. T. Krishnamachari:** Yes, Sir. Government have the necessary machinery and resources at their disposal.

**Mr. Deputy-Speaker:** The Question-hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### प्रतिकर का भुगतान

\*१५२९. सेंट अचल सिंह : क्या पुनर्वासि मन्त्री यह बतलाने की कृपा करेंगे कि विस्थापित व्यक्तियों को उन की पाकिस्तान में छोड़ी गई सम्पत्ति के दावों के लिये कब तक और किस अनुपात में भुगतान किया जायेगा ?

**The Minister of Rehabilitation (Shri Jain):** Attention of the hon. Member is invited to the reply given by me on the 22nd May 1952 to Question No. 93 by Giani G. S. Musafir.

##### OPTICAL GOODS

\*1531. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state what is the total value of optical goods imported into India?

(b) Are there Indian firms manufacturing optical goods, particularly lenses?

(c) Are there complaints that such optical lenses are not up to the mark and are likely to increase defects in vision?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Rs. 66 lakhs in 1951-52.

(b) Yes, Sir.

(c) The Government are not aware of any such complaints.

##### INDIAN EMPLOYEES IN NON-INDIAN CONCERNS

\*1535. **Shri B. R. Bhagat:** Will the Minister of Commerce and Industry be pleased to state:

(a) the policy of the Government of India in regard to employment of Indians in concerns and industries operating in India, owned or controlled by non-Indians;

(b) whether Government have any information in respect of the number of Indians and non-Indians employed in posts other than ministerial posts in such concerns and industries; and

(c) if the answer to part (b) above be in the negative, do Government propose to collect the information and lay it on the Table of the House?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Government's policy is to encourage the employment of Indians in all concerns, whether owned and controlled by non-Indians or not.

(b) No, Sir.

(c) Yes, Sir.

##### अधिगृहीत घर

\*१५३६. सेंट गोविन्द दास : (क) क्या निर्माण, गृह-संरक्षणा तथा रतब मन्त्री यह बतलाने की कृपा करेंगे कि दिल्ली में ऐसे घरों की संख्या क्या है जो अभी भी अधिगृहीत हैं ?

(ख) गत, एक वर्ष में कितने घरों को अधिगृहण मुक्त किया गया ?

(ग) अधिगृहीत भवनों के लिये सरकार ने कुल कितना किराया दिया ?